HIGH COURT LEGAL SERVICES COMMITTEE, MUMBAI 105, High Court, (P.W.D.), Building, Fort, Mumbai-400032.

OFFICE ORDER

The High Court Legal Services Committee, Mumbai, invited e-Tenders for outsourcing 4 Clerk-cum-Typist and 1 Peon posts for a period of Two Years, opened on 26th March, 2025.

Post verification of original documents and compliance with the tender terms, the following bidders were classified:

Eligible Bidders			
Sr.	Name of eligible Bidder		
No.	(Tender no. HCLSC/Tender/2025/1885		
A-2	SHREE SWAMI SERVICES		
A-3	SANT GADGEBABA MAHARASJ BEROJGAR SANSTHA		
A-7	SHREE CONSULTANCY SERVICES		
A-11	Dilip Electrical and Contractor		
A-12	Lokseva S.B.B.S. Sanstha		

Non-Eligible Bidder			
Sr. No.	Name of Non-eligible Bidder	Grounds for disqualification	
A-1	Winsol Solutions Pvt. Ltd.	Absent for scrutiny of original documents.	
A-4	Sakash Resources management Private Limited	Absent for scrutiny of original documents	
A-5	MDS FACILITIES	Absent for scrutiny of original documents.	
A-6	PAYFIN SOLUTIONS PRIVATE LIMITED	Absent for scrutiny of original documents.	
A-08	SAVITRIMAI PRIVATE LIMITED	 Inadequate Experience Licence from Labour 	

		Commissioner is not valid.
A-09	FORCE FACILITY MANAGEMENT SERVICES	1.Inadequate experience 2.Original Solvency Certificate not provided.
A-10	SAVITRIMAI SUSHIKSHIT BEROJGAR SEVA SAHAKARI SANSTHA	 Inadequate Experience Licence from Labour Commissioner is not valid.

The financial bids of eligible bidders will be opened on 21st April, 2025 at 12.30 p.m. in the office of High Court Legal Services Committee, Mumbai.

Dated this 8th day of April, 2025.

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High Court Legal Services Committee, Mumbai